

F.No.278A/30/2018-Legal
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Legal Cell)

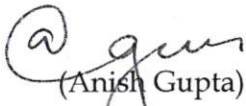
C-Wing, 5th Floor, Hudco Vishala Bldg,
Bhikaji Cama place, R.K.Puram,
New Delhi-07.04.2022

ORDER

The President of India is pleased to appoint/re-appoint the following Advocates as Special Public Prosecutors for handling CBIC cases before Subordinate Courts, Session Courts and High Court in Bengaluru Zone, on the existing terms and conditions:-

S.No.	Name of SPPs (Sh./Ms./Smt.)	Place of Posting	Tenure	Appointment/Re- appointment
1	Udayananda A	Mangaluru	(i) Extension upto the date of issue of order and (ii) 18 months from the date of issue of order	Re-appointment
2	K. R. Nagendra Prasad	Mysuru	18 months from the date of issue of order	Fresh appointment
3	Chidanand Kulkarni	Bengaluru	-do-	-do-

2. This issues with concurrence of the Ministry of Law & Justice (Department of Legal Affairs) vide I.D. No. J-12013/17/2021-Judicial dated 31.03.2022.


(Anish Gupta)
OSD (Legal)
Ph: 011-26162152

Copy to:-

1. Chief Commissioner of Customs, Bengaluru Zone.
2. Pay and Account Officer, O/o the Chief Commissioner of Customs, Bengaluru Zone.
3. Ministry of Law and Justice (Deptt. of Legal Affairs), Judicial Section, New Delhi with reference to their above reference I.D. No. J-12013/17/2021-Judicial dated 31.03.2022.
4. All SPPs (through concerned Chief Commissioner's office).
5. webmaster.cbic@icegate.gov.in for uploading the same on CBIC website under URL:cbic.gov.in/htdocs-cbic/legalaffairs/dla_idx.